

Title: Introduction of the Rag picking and Other Vagabond Street Children (Rehabilitation and Welfare) Bill,1999.

15.33 hrs.

DR. T. SUBBARAMI REDDY (VISAKHAPATNAM): I beg to move for leave to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the ragpicking and vagabond street children who subsist on collecting and selling waste material from garbage dumps and other places endangering their health and lives and for their rehabilitation through education, training, vocational education and guidance and for matters connected therewith or incidental thereto.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill to provide for welfare measures to be undertaken by the Union and State Governments for the ragpicking and vagabond street children who subsist on collecting and selling waste material from garbage dumps and other places endangering their health and lives and for their rehabilitation through education, training, vocational education and guidance and for matters connected therewith or incidental thereto.

The motion was adopted.

DR. T. SUBBARAMI REDDY : I introduce the Bill.

MR. CHAIRMAN: I am requesting you to please go back to your seats. (Interruptions)

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